## GOVERNMENT OF INDIA RURAL DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:1055 ANSWERED ON:17.07.2014 WORKS UNDER PMGSY Jaiswal Dr. Sanjay;Rai Shri Nityanand

## Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether most of the road projects sanctioned under the Pradhan Mantri Gram SadakYojana (PMGSY) in Bihar for the last three financial years have not been completed till date;
- (b) if so, the reasons therefor, project-wise;
- (c) the steps being taken by the Government for completion of the projects in a time bound manner, project-wise; and
- (d) whether there are allegations that contractors are absconding after receiving payments from engineers concerned and if so, the details thereof and the action taken/proposed to be taken against those contractors/engineers?

## **Answer**

## MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI UPENDRA KUSHWAHA)

(a)& (b) (i) "Rural Roads" is a State subject and the Pradhan Mantri Gram SadakYojana (PMGSY) is an one-time special intervention of the Central Government to improve the rural infrastructure through construction of roads. The works under PMGSY are executed by the States through various executing agencies and completion of roads depends upon the execution capacity in the State. The Ministry has cleared project proposals for the State of Bihar of Rs. 26,983 crore for construction of 16,248 road works covering a length of 52,018 km under the Scheme till date. As reported by the State, it has completed 7,702 road works covering 30,080 km length with an expenditure of Rs. 14,171 crore.

(ii) Sanctions accorded to the State of Bihar during last 3 years are as under:-

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Year(s) No. of Dropped No. of No. of Balance road road works due to road works road works works to be sanctioned duplicity to be completed completed etc. executed

2011-12 670 106 564 248 316
2012-13 1,446 225 1,221 302 919
2013-14 5,419 - 5,419 5 5,414
Total: 7,535 331 7,204 555 6,649
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- (iii) The project-wise details are available on the Ministry's website: www.omms.nic.in.
- (c) As reported by the State, it is conducting regular review meetings with the PIUs and taking all necessary steps to complete the balance works. The Ministry is also monitoring the progress through various meetings like Regional Review meetings, Empowered Committee meetings and other regular meetings.
- (d) As reported by the State, no such complaint has been received. However, in the past, such incidents had come to the notice of the Ministry and the State was advised to initiate remedial actions as per contract conditions promptly.